## GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO.3486 TO BE ANSWERED ON 07.12.2016

### LABOUR MOBILITY PARTNERSHIP AGREEMENT

### 3486. SHRIMATI POONAM MAHAJAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has signed Labour Mobility Partnership Agreements (LMPA) with foreign countries including Denmark and if so, the details thereof;
- (b) the number of people from our country who migrated to Denmark for employment and education after the said agreement; and
- (c) whether the Government has tried to initiate and formulate similar agreements with Saudi Arabia/Gulf countries and if so, the details thereof?

### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) Yes, a Memorandum of Understanding on Labour Mobility Partnership for cooperation in the areas of labour market expansion, employment facilitation, organized entry and orderly migration and exchange of information on best practices was signed with Denmark on September 29, 2009.

According to available information, there were about 7,100 overseas Indians, including students, who were staying in Denmark in 2009 when the Agreement was signed. Currently, about 11,550 overseas Indians, including 350 students are staying in Denmark.

(c) Agreements/MoUs on Labour and Manpower Development have been signed with Bahrain, Jordan, Kuwait, Malaysia, Oman, Qatar, Saudi Arabia and UAE aimed at enhancing transparency in recruitment procedure; and protection and welfare of Indian emigrant workers in the destination countries.

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